

Contract with Messrs. Hards Motors

*168. { Shri Kamal Singh:
Shri Barrow:

Will the Minister of Defence be pleased to refer to the statement made in the Lok Sabha on the 5th December, 1958 regarding the contract assigned to Messrs Hards Motors of UK and state.

(a) whether the firm will complete its work of defusing old ammunition by the end of February 1959 as stipulated; and

(b) the progress made so far and the value of brass and copper scrap recovered?

The Minister of Defence (Shri Krishna Menon): (a) It may well be anticipated that the firm will fulfill the contract in time.

(b) 1,99,870 rounds out of the total quantity of 2,50,000 rounds upto the 5th February, 1959 have been dismantled and defused. Contractors have delivered to Government about Rs. 27 lakhs worth of brass and Rs. 27,000 worth of copper scrap so far.

Taxes in Tripura

*170. Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to state:

(a) whether there is any fall in the collection of Central as well as territorial taxes in Tripura during 1958-59 so far; and

(b) if so, the reasons thereof?

The Minister of Home Affairs (Shri G. B. Pant): (a) and (b) The information is being collected and will be laid on the Table of House.

छावणियों में खादी पर चुंगी

*१७१. { श्री खादीवाला
श्री क० भ० साखवीय :

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) देश की किन किन छावणियों में खादी पर चुंगी वसूल की जाती है ,

(ख) क्या यह सच है कि खादी पर देश भर में किसी प्रकार का कर नहीं लगाया जाता, और

(ग) यदि हा, तो छावणियों में खादी पर चुंगी किस एक्ट के उपबन्धों के अन्तर्गत वसूल की जाती है ?

प्रतिरक्षा उपबन्धी (सरदार मजीडिया)

(क) ने (ग). सूचना सहज प्राप्य नहीं है और इकट्ठी की जा रही है। ज्योंही प्राप्त हुई सभा के पटल पर रख दी जायेगी।

Pension Rules

*172. Shri Tyagi: Will the Minister of Finance be pleased to state:

(a) how many officers have been benefited by the liberalisation of new pension Rules, 1957, and

(b) the extra amount involved on account of retrospective effect given to this liberalisation?

The Deputy Minister of Finance (Shrimati Tarkeswari Sinha): (a) and (b) The information called for is not readily available with the Government of India and would require to be called for from the various Accounts Officers and Heads of Offices scattered all over the country. It is considered that the collection of this information would involve an enormous amount of labour and time, hardly commensurate with the public advantage to be gained.

Teaching Profession

173. { Shri Rajendra Singh:
Shri Ram Krishan:

Will the Minister of Education be pleased to state

(a) whether it is a fact that to induce bright men to take to teaching profession certain attractive terms and conditions of services have been devised, and

(b) if so, the salient features thereof?